

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.349

CAA-79/ND/2020

IN THE MATTER OF:

Oswal Exports (P) Ltd and 2.SKA Holdings (P) Ltd. (Earlier SKA Holdings Ltd

...APPLICANT

SECTION

U/s 230-232

Order delivered on 07.12.2021

CORAM:

**SHRI BACHU VENKAT BALARAM DAS,
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL**

PRESENT:

For the Applicant

:Kunal Sharma, Sr. Standing Counsel, Zehra Khan, Jr. Standing Counsel and Shubhika Saluja, Advocates for Income Tax Deptt.

For the CD

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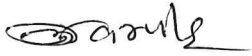
For the RD

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ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 24.12.2021.


(Madhu Narula)
Court Officer

Surjit